

lakhs for allocation works and Rs. 5.42 lakhs for Ordinary Reserve works, in the Revised Estimate of 1968-69, against which a provision of Rs. 18.00 lakhs for allocation works and Rs. 5.00 lakhs for Ordinary Reserve work is being made.

Tourist Centres in Gujarat

2053. SHRI NARENDRA SINGH MAHIDA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by Government this year to increase the transport facilities and other amenities for the tourists to enable them to reach tourist centres in Gujarat ;

(b) the amount allocated for the development of places of scenic beauty and tourist attraction ; and

(c) the places selected as tourist centres in Gujarat ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) No special steps have been taken this year to increase transport facilities, but STC cars have been allocated in the past to approved tourist Car Operators.

(b) During the current financial year the Central Government have taken up the development of the following tourist centres in Gujarat jointly with the State Government :

	Central Govt. share
	Rs.
(i) Construction of a Canteen-cum-retiring room at Lothal (Spillover scheme)	10,000
(ii) Water supply at Lothal (Spillover scheme)	3,000
(iii) Construction of a Guest House at Sabarmati Ashram	50,000

(c) The following tourist centres were selected for development of tourist facilities during the Second and Third Five Year Plans and the three Annual Plans.

Lothal, Sassan Gir, Nal Sarover and Sabarmati.

It is a tentatively proposed to provide facilities in the Ahmedabad complex during the Fourth Five Year Plan, including a "Sound and Light" spectacle at Sabarmati.

Education in India

2054. SHRI BABURAO PATEL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware of a statement made by the former Union Minister of Education in Indore on the 30th December, 1968, regarding education in India, "All that we have done in the last 20 years was nothing but building a multi-storeyed building on sandy soil" ;

(b) if so, Government's reaction thereto ; and

(c) the steps taken by Government to improve this state of affairs ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (SHRI V.K.R.V. RAO) :

(a) The speech of the former Union Minister of Education in Indore on the 29th December, 1968 (and not on the 30th December, 1968) has been noted out of its context. What he said was as follows :

"We are emphasizing higher education too much and neglecting primary education which has been given such high importance by the framers of our Constitution... This is a wrong policy, like building a multi-storeyed building on sand".

(b) and (c). The development of primary education is essentially a responsibility of the State Governments. The Government of India has advised them to give high priority to this programme and to make adequate allocations for it in their fourth five year plans.

Retired High Court Judges

2055. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of High Court Judges who retired during the last five years with dates of their retirement and particulars of their monthly pensions ;